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100% for the import of woodscrews of certain types only ; like countersunk head woodscrews lath pointed, etc., and then on a quota of 5% in respect of the following types of woodscrews :

Countersunk head woodscrews.

Countersunk head household assortment.

Countersunk head wormed to head. Round head woodscrews.

Raised head woodscrews.

Cheese head woodscress.

MR. CHAIRMAN : That is a long statement.

SHRI D. P. KARMARKAR : The point is, Sir, that we are deciding our import policy exactly in proportion to our production.

MEMORANDA ON FIVE YEAR PLAN

*310. SHRI B. RATH : Will the Minister for PLANNING be pleased to state :

(a) whether the Planning Commission had invited memoranda from the Government of Orissa and other persons of Orissa before they drew up the final first five year plan;

(b) if so, whether Government will place copies of such memoranda on the Table of the Council ; and

(c) whether Government propose to publish all memoranda and opinions received by them before the plan is finalised ?

THE DEPUTY MINISTER FOR PLANNING IRRIGATION AND P O W E R (SHRI J. S. L. HATHI): (a) The Government of Orissa were requested to prepare a plan of development for the State. The State plan was determined after discussion with the Orissa Government. The Planning Commission did not directly invite memoranda from organisations and individuals in Orissa, but the Draft 58 C of S Outline and the Draft Plan of the Orissa State was discussed in the State Legislature.

(b) Does not arise.

(c) No.

FILMS ON' POLITICAL THEMES

*311. SHRI B. GUPTA : Will the Minister for INFORMATION AND BROAD-CASTING be pleased to state :

- (a) the number of films on political themes produced by the Government of India;

(b) what is the nature of these themes;

(c) whether there is any ban on the selection of themes depicting the struggles of the Indian workers and peasantry?

THE MINISTER FOR INFORMA-TION AND BROADCASTING (DR. **B.** V. KESKAR) : (a), (b) and (c). Documentary films are produced by the Films Division in accordance with a programme drawn up every year in consultation with the various Ministries. Suggestions as regards subjects are received from the Ministries of the Government of India as well as State Governments and embrace topics regarding which it is considered necessary that the public should be better informed. Political themes are also covered to the extent to which they touch upon or elucidate any feature of an important policy or programme of the Government of India or a State Government. The term "political themes" being somewhat vague, it is not possible to say definitely which films and to what extent, can be classed in this category. A statement is laid on the Table of the Council which gives a complete list of all documentary films produced by the Films Division of the Government of India, indicating briefly the subject and contents of each. [See Appendix III, Annexure No. 90.]

DR. B. V. KESKAR : No. The subjects are suggested by the various Ministries of the Government of India.

SHRI G. RAJAGOPALAN : Who sees the documentary films before they are exhibited to the public ?

DR. B. V. KESKAR : All films, whether documentaries or feature films, go to the Central Board of Film Censors for a certificate declaring them fit for public exhibition.

SHRI G. RAJAGOPALAN : Is the Minister aware that a film—The Great Experiment—produced by the Information Department contains a procession in which the flag of Soviet Russia is being carried ?

DR. B. V. KESKAR : I am not aware but I will find out if it is so.

SHRI T. S. PATTABIRAMAN : Is it a fact that foreign films having foreign political ideologies are being freely circulated in this country ?

MR. CHAIRMAN : It is a question about our documentaries.

SHRI M. P. N. SINHA : Will the the Minister please state if there is any film depicting Mr. Bhupesh Gupta leading a procession of peasants and workers in the highways of Calcutta?

MR. CHAIRMAN : Order, order.

ARREST OF POLITICAL LEADERS IN GOA

*312. SHRI P. C. BHANJ DEO : Will the PRIME MINISTER be pleased to state whether it is a fact that some leaders of the popular movement for the integration of Goa with the Indian Republic were imprisoned by the Portuguese Government of Goa in July 1952 ? THE PARLIAMENTARY SECRE-TARY TO THE PRIME MINISTER (SHRIMATI LAKSHMI MENON): Three persons were arrested in Goa on the occasion of the visit of the Portuguese Overseas Minister in April 1952. They have been sent up for trial before a military tribunal.

It is not known whether any arrests took place in July 1952.

SHRI P. C. BHANJ DEO : The Hindu of Madras refers to seven Goan leaders who were taken to Portugal from a guarded fortress in Goa, a few months back, and who have again been transferred to a military prison at Luanda, near Angola, in Portuguese Africa, where they arrived on July 24th last. Is the Government aware of this and if so, to which prisoners does the statement refer ?

SHRI JAWAHARLAL NEHRU : It is rather difficult to be precise about this but so far as I can remember these persons are entirely different from that. In fact they obviously must be because these persons, according to the answer, have been sent up to the military tribunal in Goa. The others who were previously convicted and suddenly removed from here, i.e., from Goa to Lisbon and after some weeks they were taken away to Angola they are a different lot.

SHRI P. C. BHANJ DEO : Is the Government aware whether these political prisoners were sent up for trial for the crime of working for the integration of Goa with the Indian Republic or were they sent on any other charge ?

SHRI JAWAHARLAL NEHRU: Is the hon. Member referring to those who were sent to Angola ?

SHRI P. C. BHANJ DEO : Yes.

SHRI JAWAHARLAL NEHRU : According to the Portuguese Government I think 3 of those 7 are not political prisoners at all. I don't know whether that statement is correct or not but that is according to the Portuguese Government's statement. It